IN THE CENTRAL ADMINISTRATIVE TRIBUNAL :HYDERABAD BENCH AT HYDERABAD

MA.433/96 in RA.70/93 in OA.594/90

dt. June 20, 96

KV Ramana & others Vs. Sydd Basha & N. Nagaraju and others

Counsel for the applicants

: P. Sridhar Reddy

Counsel for the respondents

: V. Rajeswara Rao

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HON. MR. JUSTICE M.G. CHAUDHARI, VICE CHAIRMAN HON. MR. H. RAJENDRA PRASAD, MEMBER (ADMN.)

ORDER

Mr. V. Rajeswara Rao learned counsel for the respondents states that he is representing respondent No.3 to 7 in the Review Application. The respondents shave not filed reply to the miscellaneous application 433/96 for the purpose of disposal of the MA, and further proceedings in the light of the order thereon. It is necessary to know whether the order of interim stay granted by the Hon'ble Supreme Court against the order of this Tribunal in the original application 594/90 and allied proceedings on 4-3-94 is still operative and the SLP is/are still pending.

- 2. Learned Standing counsel for the respondents Mr. Rajeswara Rao, therefore, will ascertain the position of th \$LPs, and inform us about the same on the next date.
- 3. Adjourned to 4-7-1996.

(H. Rajendra Prasad) Member (Admn.) (M.G. Chaudhari) Vice Chairman

Dated: June 20, 96 Dictated in Open Court

Deputy Registras De

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